

Per Tribunal:

This matter which was kept on "Sine-die"
list, the same has been fixed for Final Hearing on
28/3/88. Issue notice to both the sides as
per orders passed by the Registrar on 6-10-1987.


Deputy Registrar.

Notices issued to the
Applicant & Respondent No.
2 & his Advocate on dt.

25-2-88
S.B. Chakrabarti
25-2-88

Notice dated 26-2-88
was served on Resp No. 2
on 29/2/88 and to
Advocate for Resp. on
27/2/1988.
[A.D. attached in file
O.A. 493/86]


11/2/1988

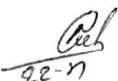

10/3/88

Notice dt 10.3.1988 was
served on applicant on
dt. Nil.


14/3/88


15/3/88

Notices are issued to
the Applicant & his
Advocate on 22-4-88.

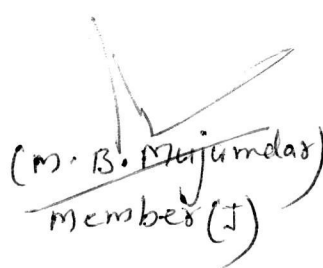

22-4

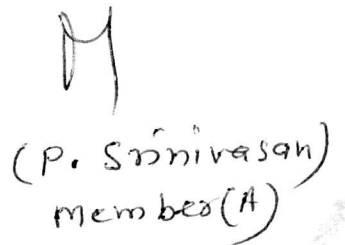
Notice issued to the
Applicant on 25-2-88

N.S.D.
15-2-88

Dated: 28.3.1988

Applicant and his counsel
absent. Shri S.R. Atrc for
Shri P.M. Pradhan for the
respondents. The application
is adjourned & fixed for hearing
on 23.6.1988.


(M.B. Majumdar)
member (J)


(P. Srinivasan)
member (A)

Per Tribunal 23-6-88

None present for the applicant,
Shri. S.R. Atrc Adv (for Mr. P.M. Pradhan Adv)
for the respondents present.

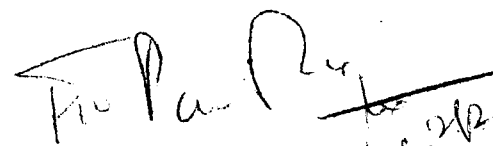
Since Hon'ble Member (A) is not
available, the division bench is
not functioning today.

Matter is therefore adjourned
to 20-7-88 for hearing.
Issue notices to the applicant


20/7/88 Dy. Registrar

Per Tribunal:

This matter which was kept on "Sine-die" list, the same has been fixed for Final Hearing on 28/3/88. Issue notice to both the sides as per orders passed by the Registrar on 6-10-1987.


Deputy Registrar.

Notices issued to the Applicant & Respondent No. 2 & his Advocate on 25-2-88

25-2-88
S.B. Chappalbi
25-2-88

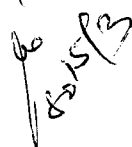
Notice dated 26-2-88 was served on Resp. No. 2 on 29/2/88 and to Advocate for Resp. on 27/2/1988. [A.D. attached in file O.A. 493/86]


11/2/1988


10/11/88

Notice dt 10.3.1988 was served on applicant on dt. Nil.


14/2/88


15/5/88

Notices are issued to the Applicant & his Advocate on 22-4-88.


22-4

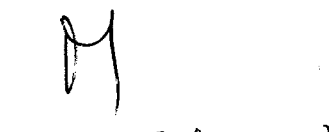
Notice issued to the Applicant on 25-2-88

N.S.D.
15-2-88

Dated: 28.3.1988

Applicant and his counsel absent. Shri S.R. Atre for Shri P.M. Pradhan for the respondents. The application is adjourned & fixed for hearing on 23.6.1988.


(M.B. Manjundar)
member (J)


(P. Srinivasan)
member (A)

Per Tribunal 23-6-88

None present for the applicant, Shri. S.R. Atre Adv (for Mr. P.M. Pradhan Adv) for the respondents present.

Since Hon. Member (A) is not available, the division bench is not functioning today.

Matter is therefore adjourned to 20.7.88 for hearing. Issue notice to the applicant


20/7/88 Dy. Registrar